



FACULTY OF LAW
UNIVERSITY OF LUCKNOW

CELEBRATING
132ND
BIRTH
ANNIVERSARY

Venue: Juris Hall
University of Lucknow, Second
Campus.

Date: 14 April 2023 from 10:00 AM
onwards

CONTACT US

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5TH

भीमोत्सव
2023



लखनऊ विश्वविद्यालय
University of Lucknow
(Accredited A++ by NAAC)

OUR PATRONS



Prof. (Dr.) Alok Kumar Rai
Vice-Chancellor
University of Lucknow



Prof. (Dr.) Mohd. Ahmad
Additional Proctor
Second Campus
University of Lucknow



Prof. (Dr.) B.D. Singh
Head & Dean
Faculty Of Law
University of Lucknow

OUR GUIDES



Dr. Varun Chhachhar
Bhimotsav Organising Director
Associate Professor
Faculty of Law
University of Lucknow



Dr. Niharika Kumar
Bhimotsav Organising Director
Assistant Professor
Faculty of Law
University of Lucknow



About University of Lucknow

The University of Lucknow was established in 1867 and is one of India's oldest government-owned higher education institutions. It is affiliated with University Grants Commission (UGC); the Association of Commonwealth Universities (ACU), the Association of Indian Universities (AIU), and Distance Education Council (DEC). The Faculty of Law, University of Lucknow has been a pioneering legal institution in India. It was founded in 1921 by three instructors. Mr. Jag Mohan Nath Chak was the first Head and Dean, moreover, Prof. R.U. Singh was the true architect, who structured teaching and research at the faculty in a methodical manner with considerable fervor and enthusiasm. He served as the Dean of the Faculty of Law until 1956 and established the Faculty of Law, Delhi University in addition to the Faculty of Law, Banaras Hindu University. He holds the distinction of having authored Nepal's Constitution. With the efforts of these brilliant minds, the Faculty of Law, University of Lucknow has gained immense heights.



About Faculty Of Law

The Faculty of Law, University of Lucknow is a pioneer legal institution in India. It was established in 1921 with three teachers. Mr. Jag Mohan Nath Chak was its first Dean. The real architect was Prof. R. U. Singh with great zeal and enthusiasm organized teaching and research in the faculty in a systematic way. He held the office of the dean, the faculty of Law till 1956. He also structured the Law Faculty of Delhi University and Law School, B.H.U. The distinction goes to him that he drafted the Constitution of Nepal. It is affiliated with University Grants Commission (UGC); the Association of Commonwealth Universities (ACU), the Association of Indian Universities (AIU), and the Distance Education Council (DEC). Dr. V. N. Shukla, the well-known authority on Constitutional Law was the first LL.M. of the University. His book on the Constitution is an authoritative Volume. Dr. A.T. Markos was the first LL.D. of the faculty. He also held the office of the Director, Indian Law Institute.

About Anunav Foundation



Anunav India foundation was an endeavor taken in the year 2023 itself with a bona fide thought of believing that “I am the World & the World is me”, based on several of the fundamental duties prescribed to us by the Constitution of India.

The foundation works on a problem-solving temperament which makes it explore the roots of the problems of the world, a few of them being Illiteracy, Discrimination, Hunger, Poverty, & Climate Change.

The acknowledgment of these roots made to the genesis of the foundation and its projects especially focusing on education as this is one of the core channels of understanding the problem, following this mindset came the first project of Anunav India Foundation of namely “Jab Padhega India Tabhi Badhega India” which ventured into the rural society of India searching for the places with bleakest literacy rate and then uplifting them both Academically and Intellectually.

With the advent success of the first education campaign, the foundation spread its wings further to deal with problems of discrimination for which the foundation launched another project namely “Reinstatement of Rights Depressed Class & LGBTQ+ Community” which dealt with the implementation of the rights of the depressed class in various areas of the society such as in the areas of district Mau, Lucknow, Delhi, and Hyderabad, the reinstatement went further to give an established at the par position to the community of LGBTQ+ with respect to the present society and for this goal to achieve innumerable people of the LGBTQ+ community were educated in order to make the community realize of its rights and its social position in the society.

The foundation is open for volunteers for its upcoming events and projects



Dr. B.R. Ambedkar Memorial Lecture

- To recognize Babasaheb's contribution to academia, 3rd Dr. B.R. Ambedkar Memorial lectures are being organised on 14th April 2023.
- Dr. B.R. Ambedkar was a person with multiple talents as he was an educationist, jurist, and worked as a socio-political reformer. In free India, his contribution is precious in varied arenas and the list of his achievements is long.
- The lectures shall be delivered by eminent personalities, The lectures are open to the public from any stream,
- The lectures will be delivered in offline mode at Second Campus, University of Lucknow.

Other Events

- National Article Writing Competition
- Quiz (14 April 2023)

Register NOW!

Form for 5th Bhimotsav Article & Quiz :

<https://tinyurl.com/5thBhimotsav>

National Article Writing competition shall be conducted via Online mode. (Registrations are open till 16th April, 2023)

Quiz shall be conducted via offline mode at Juris Hall, New Campus, University of Lucknow. (Registrations open till 13 April, 2023)

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National Article Writing Competition

Topics of Article Writing Competition:

- 1. Dr. B.R. Ambedkar's Views on Democracy and Political Representation: A Comparative Study with Western Political Thought**
- 2. Dr. B.R. Ambedkar's Vision of a Federal India: An Evaluation of his Views on the Centre-State Relationship**
- 3. Dr. B.R. Ambedkar's Contributions to Women's Rights and Gender Equality in India**
- 4. The Significance of Dr. B.R. Ambedkar's Philosophy of Human Rights and its Relevance in Contemporary Times**

Rules:

- National Level Article Writing competition shall be organized in online mode and the last date for registration and Submission for same is 16 April 2023 (11:59 PM).
- The Article shall be submitted via email at bhimotsav.lkouniv@gmail.com and the subject of the email shall be "Your Name_Article Topic".
- The mail body shall consist of Name, Institute & Contact Number.
- The Entry Fee for the Article Writing Competition is 50 rupees for a Single Author and 70 rupees for a Co-author.
- The Article shall be written in English only.
- An article can be co-authored by a maximum of two participants.
- The word limit of the article should be 1200- 1500 words.
- Plagiarism of a maximum 10% will be allowed.
- Guidelines for the article are as follows: Font -Times New Roman Font, Line spacing: 1.5, size- 14, for titles Citation: Bluebook 19th Edition.
- The article will be evaluated on the basis of Grammar, Understanding of the topic, Expression, Research, and Coherence.



Quiz

Theme of Quiz:

Dr. B.R. Ambedkar's Literary Contributions and Legacy

Rules:

- The quiz shall be conducted on 14th April 2023 offline.
- Participants are forbidden to use any search engine or any other extra printed/non-printed material, which shall be ground for immediate disqualification.
- There will be three rounds.
- First round: 50 Multiple Choice Questions in 15 minutes. Candidates qualifying First round will be forwarded to the Second round.
- Second round: 25 Multiple Choice Questions in 10 minutes. Candidates qualifying Second round will be forwarded to the Final round.
- Final Round will be done through buzzer mode.
- The entry fee for Quiz Competition is 30 Rupees per person.

Prizes

- Cash prize of 1100/- along with Certificate and Medal shall be given to the Winner, Publication of Winning Article at Jus Corpus and Articles of 2nd & 3rd position will be published at Journal of Legal Research and Juridical Sciences, Internship Opportunity at Jus Corpus to the top 10 participants and Certificate of participation shall be given to all participants of Bhimotsav National Article Writing Competition.
- Cash prize, Certificate and Medal to the winner and Runner Up of Quiz; Certificate of participation to all participants.



Be educated, be organised and be agitated

